

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 13 of 2019

IN THE MATTER OF:

Rathi Steel (Dakshin) Ltd.

...Appellant

Versus

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant: Mr. P.K. Rajwansi, Mr. Amit Kumar, Anand Shankar Jha and Ms. Arpit Gupta, Advocates.

**For Respondent: Mr. Om Prakash Sukla, Mr. Ebaad Nawaz Khan and Mr. Yajur Sharma, Advocates for Respondent No. 2.
Ms. Bulbuli Richong, Dy. Director (Law), CCI.**

WITH

Competition Appeal (AT) No. 14 of 2019

IN THE MATTER OF:

Rathi Special Steels Ltd.

...Appellant

Versus

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant: Mr. Anand Shankar Jha and Ms. Arpit Gupta, Advocates.

**For Respondent: Mr. Om Prakash Sukla, Mr. Ebaad Nawaz Khan and Mr. Yajur Sharma, Advocates for Respondent No. 2.
Ms. Bulbuli Richong, Dy. Director (Law), CCI.**

WITH

Competition Appeal (AT) No. 15 of 2019

IN THE MATTER OF:

Rathi Bars Ltd.

...Appellant

Versus

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant: Mr. Anand Shankar Jha and Ms. Arpit Gupta, Advocates.

**For Respondent: Mr. Om Prakash Sukla, Mr. Ebaad Nawaz Khan and Mr. Yajur Sharma, Advocates for Respondent No. 2.
Ms. Bulbuli Richong, Dy. Director (Law), CCI.**

O R D E R

06.02.2020 Due to paucity of time these appeals could not be taken up.

Post these appeals 'For Admission (After Notice)' on **3rd March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

RN/nn

Competition Appeal (AT) Nos. 13, 14 & 15 of 2019